

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 4514/2023

(Arising out of impugned final judgment and order dated 29-08-2022 in WB No. 3449/2018 passed by the High Court Of Judicature At Allahabad)

RAJA RAM & ANR.

PETITIONER(S)

VERSUS

RAM MURAT & ORS.

RESPONDENT(S)

(IA No. 43100/2023 - EXEMPTION FROM FILING O.T.
IA No. 10712/2023 - EXEMPTION FROM FILING O.T.
IA No. 43094/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 16-05-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Satya Prakash Singh, Sr. Adv.
Mr. Sanjay Mani Tripathi, Adv.
Mr. Gouri Karuna Das Mohanti, Adv.
Mr. Ali Jethmalani, Adv.
Mr. Suraj Singh, Adv.
Mr. Kamal Kant Tripathi, Adv.
Ms. Anu Gupta, AOR

For Respondent(s) Mr. Devvrat, AOR
Ms. Harshita Sharma, Adv.
Mr. Devesh Kumar Agnihotri, Adv.
Dr. Pabitra Pal Chaudhary, Adv.
Mr. Vinod Kumar Goyal, Adv.

UPON hearing the counsel the court made the following
O R D E R

List in the month of September, 2024 on a non-miscellaneous day.

(Nand Kishor)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS